

HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Jammu)

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## O R D E R

No: 985/GS Dated: 29-10-2018

Consequent upon the recommendations of the Hon'ble Committee for High Court Staff and the approval accorded by Hon'ble the Chief Justice, the following promotions in the different cadres of High Court staff are hereby effected:-

1. Shri Ajay Kumar Sharma, Assistant Registrar-I is temporarily promoted as Deputy Registrar against the vacancy that has fallen vacant owing to the demise of Late Shri Kuldeep Singh.

The representation of Shri Janam Raj, Assistant Registrar-I for promotion to the post of Deputy Registrar under Scheduled Caste Category is rejected.

2. Shri Shabir Ahmad Baqal, Assistant Registrar-II, is temporarily promoted as Assistant Registrar-I against the vacancy caused due to the promotion of Shri Ajay Kumar as Deputy Registrar.
3. The promotion of Shri Ram Paul Section Officer (OPG) is regularised and further the official is temporarily promoted as Assistant Registrar-II against the vacancy caused due to the promotion of Shri Shabir Ahmad Baqal as Assistant Registrar-I.
4. Consequent upon the acceptance of his representation, Shri Subash Chander, Section Officer, is temporarily promoted as Assistant Registrar-II under Scheduled Caste Category against the post that has fallen vacant due to the superannuation of Mrs. Jamila Zahid, Assistant Registrar-II.

5. Shri Sham Lal, Head Assistant, consequent upon his exoneration from the charges, is promoted temporarily as Section Officer, notionally w.e.f. the date, his immediate Junior was promoted to the post of Section Officer and monetarily w.e.f. the date of issuance of this promotion order. Further, he is placed below Shri Kuldeep Singh and above Shri Ajmer Singh in the seniority list of the Section Officers.
6. In compliance with the Judgment dated 30.08.2018 passed in SWP No. 282/2018 titled : Anita Kumari Vs High Court of J&K, Mrs. Anita Kumari, Head Assistant is temporarily promoted as Section Officer notionally with effect from the date her immediate junior was promoted to the post of Section Officer and monetarily w.e.f. the date of issuance of this order. Further, her seniority shall stand restored below Shri Ajmer Singh and above Shri Showkat Hussain Qadiri in the seniority list of Section Officers.
7. Shri Bahadur Singh, Court Officer is temporarily placed in the higher grade of Section Officers against an available post.
8. Shri Brij Lal, Head Assistant is temporarily promoted as Court Officer against the vacancy caused due to the placement of Shri Bahadur Singh in the higher grade of Section Officers. However, his promotion is subject to the validity of his graduation certificate and in case his graduation certificate is found to be invalid/fake, he shall stand reverted to the post of Head Assistant.

**Note:**

- (a) The officials, who otherwise figure in the consideration zone as per their seniority in their respective cadres, being undergraduates, are not considered for their promotion to the next higher post, as they do not possess the requisite qualification laid down for the relevant posts.

- (b) The date(s) regarding the effect of the promotion except in cases of Shri Sham Lal and Mrs. Anita Kumari shall be notified separately.
- (c) All the promotions shall remain subject to outcome of SLP(C) No. 13607-610 of 2016 titled Ashok Kumar and ors etc. etc. Vs. State of J&K and ors. and in case the Hon'ble supreme Court directs that the under graduated officials of the High Court staff shall be eligible for the promotion to the next higher post in order of their seniority, in that event, the eligibility shall be determined on the basis of merit cum seniority and the under graduate officials shall be considered for promotion, without disturbing their seniority which shall have the effect of reversion of some of the officials considered for promotion at this moment against those posts.

By Order.

(Sanjay Dhar)  
Registrar General

No: 43631-40/GS Dated: 29-10-2018  
Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Chief Accounts Officer, High Court of J&K, Jammu.  
..... for information and n/a.
6. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
7. Concerned officers /officials \_\_\_\_\_  
..... for information and necessary action.

Registrar General